

इन में से ज्यादातर बिकके बांदी के हैं पर कुछ तिककों में थोड़ा सा सोना भी है।

तेल और प्राकृतिक गैस धायीन

२५१७. श्री कल्याण शर्मा : क्या इस्पात काम और ईंधन मंत्री १२ फरवरी, १९५९ के तारंगकित प्रश्न संख्या १४३ के उत्तर के सम्बन्ध में यह बताने की कृपा करें कि :

(क) उत्तर प्रदेश के एक गांव में तेल और प्राकृतिक गैस धायीन के कर्मचारियों के साथ ग्रामवासियों की मुठभेड़ में जिस बालक की मृत्यु हो गई थी, क्या इस बीच उस के माता-पिता को क्षतिपूर्ति देने के प्रश्न पर अन्तिम निर्णय कर लिया गया है; और

(ख) यदि हा, तो उन्हें क्षतिपूर्ति में कितनी वनराशि दी गई है ?

श्रीमान और तेल मंत्री (बी के० दे० बल्लभजी) : (क) बालक की मृत्यु ग्रामवासियों तथा तेल और प्राकृतिक गैस धायीन के कर्मचारियों के बीच हुई मुठभेड़ के कारण नहीं, बल्कि सड़क पर हुए एक्सीडेंट के कारण हुई है जिस में तेल और प्राकृतिक गैस धायीन की एक जीप भी सम्मिलित थी। सहानुभूति के तौर पर मृत बालक के माता-पिता को अनुकम्पा अनुदान (Ex-gratia payment) देने का प्रस्ताव किया गया है।

(ख) इस प्रश्न का कानूनी पहलू अभी विचाराधीन है और पुलिस अधिकारी इस मामले की जांच कर रहे हैं। तेल और प्राकृतिक गैस धायीन ने सहानुभूति के तौर पर मृत बालक के पिता को ५०० रुपये की राशि का अनुकम्पा अनुदान (Ex-gratia payment) दिया लेकिन उस ने यह राशि लेने से इन्कार कर दिया।

Jhum Cutting in Tripura

2518. { Shri Samratna Deb:
Shri Bangulal Thakur:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a large number of tribal families have lost

occupation due to prohibition of Jhum cutting at Jamirchara, Dhunachora, Káthachara, Demchara, Gáinexma, Gagrachara, Chatteria in Tripura;

(b) the number of tribal families who are affected by the prohibition of Jhum cutting in those areas; and

(c) what steps are being taken to provide alternate occupations to those affected tribals?

The Minister of Home Affairs (Shri G. B. Pant): (a) to (c). The information is being collected and will be laid on the Table of the House.

Prohibition

2519. Shri Ram Krishan Gupta: Will the Minister of Home Affairs be pleased to state:

(a) whether the scheme for introduction of gradual prohibition in Delhi has been finalised; and

(b) if so, the details of the scheme?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). The existing restrictive measures in the matter of public drinking (details of which were given in reply to Starred Question No. 638 answered on 25th February, 1959) are being continued. In addition, the following proposals are under consideration:—

(i) reduction in the possession limit of foreign liquor, beer and cider;

(ii) reduction in the possession limit of Bhang;

(iii) restriction on the sale of opium to addicts only on medical grounds.

Temples at Bhavnath in Bombay

2520. Shri M. B. Thakore: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government have received any representation from the